

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IBPP)/1(KB)2022
IA(I.B.C)/1219(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

Appearance via video conference/physically

For the Applicant
Ms. Divyanshi Mehrotra

ORDER

1. Ld. Authorised Representative for the applicant present.
2. Ld. Applicant seeks three days time to file supplementary affidavit. Time is allowed.
3. Post this matter on **28.06.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)